

Indian Stamp (Orissa Amendment) Act, 2003

[20 April 2004]

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Indian Stamp (Orissa Amendment) Act, 2003

[20 April 2004]

AN ACT FURTHER TO AMEND THE INDIAN STAMACT, 1899 IN THE APPLICATION TO THE STATE OF ORISSA BE it enacted by Legislature of the State of Orissa in the Fifty-fourth Year of the Republic of India as follows : Published vide O.G.E. No. 581 dated 20.4.2004

1. Short Title :-

This Act may be called the Indian Stamp (Orissa Amendment) Act, 2003.

2. Amendment Of Section 73 :-

I n Explanation to Sub-section (1) of Section 73 of the Indian Stamp Act, 1899, for the words and figures "the Industrial Finance Corporation of India established under the Industrial Finance Corporation Act, 1948", the words and figures ""other public financial institutions notified under Section 4-A of the Companies Act, 1.956" shall be substituted.